

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:706
ANSWERED ON:10.12.2013
PORTA CABINS UNDER MPLADS FUND
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government proposes to set up porta cabins under the MPLADS fund for operating grocery and consumer stores on public land by co-operative societies and disabled person;
- (b) if so, the details thereof; and
- (c) the details of Members of Parliament who have accorded their consensus to sanction the MPLADS fund for the said purposes?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Movable and non-durable assets are not allowed under Members of Parliament Local Area Development Scheme (MPLADS). Commercial activities are also not allowed under MPLADS. There is no proposal for permitting porta cabins under MPLADS.

(c): Does not arise.